

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA

STARRED QUESTION NO.*296
(TO BE ANSWERED ON 13.03.2020)

REVISION OF FEE STRUCTURE OF DOORDARSHAN

***296. SHRI C. LALROSANGA:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the fee being paid by Doordarshan to performing artists/ casual assignees/resource persons has not been revised for the last several years and if so, the details thereof;**
- (b) Whether a high level committee constituted for the purpose submitted its recommendations and proposals to Prasar Bharati a few years back;**
- (c) if so, the details and the present status of those recommendations /proposals;**
- (d) whether Prasar Bharati has any plan to revise the fee structure of artists/casual assignees/resource persons in Doordarshan; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE
CHANGE; MINISTER OF INFORMATION AND BROADCASTING;
AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC
ENTERPRISES (SHRI PRAKASH JAVADEKAR)**

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
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13.03.2020**

a) Prasar Bharati revised fee paid by Doordarshan to performing artists/ casual assignees/resource persons in years 2012 and 2014.

(b) & (c) The fee revision was based on the recommendations made by a Committee constituted to rationalise fee structure. All payments to performing artists/ casual assignees / resource persons are made based on revised fee structure.

(d) & (e) There is no proposal in Prasar Bharati at present to revise the fee structure of Artists/Casual assignees/Resource persons. They are engaged on need basis for specific assignments.
